

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 205 OF 2013 &
IA NO. 133 OF 2016**

Dated : 16th October, 2017

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of:

**M/s Sathavahana Ispat Ltd.
Vs.**

Karnataka Electricity Regulatory Commission & Anr.

... Appellant(s)

... Respondent(s)

Counsel for the Appellant(s) : Mr. V.C. Shukla
Mr Sushant Bajaj
Mr. Tarun Gulia

Counsel for the Respondent(s) :

ORDER

The learned counsel for the Appellant seeks adjournment due to non-availability of the leading counsel from Karnataka.

List the matter for hearing on **13.12.2017.**

**(Justice N.K. Patil)
Judicial Member**

**(I. J. Kapoor)
Technical Member**

mk/vt